

**NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH**  
**NEW DELHI**

C.P No. 65(ND)/2016  
C. A No.

CORAM:

SH. R. VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE COMPANY : M/S. Sh. Rajesh Gupta  
Vs.  
M/s. Bharat Insecticides Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

**S.NO.**      **NAME**      **DESIGNATION**      **REPRESENTATION**      **SIGNATURE**

1. Dr. C.K Choudhary Sr. Adv }  
Ms. Hemant Sharma } } Petitioners  
Ms. Aishwarya } Adv }  
Mishra }

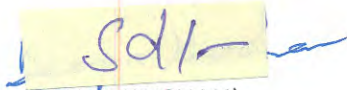
1. LAKSHMI GURUNG }  
2. MISHIKA BAI PAYEE } } Respondents  
3. EASHA KADIAN } Adv }

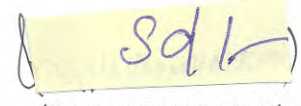
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**ORDER**

The learned counsels for the parties are present. They are directed to file written submissions, written synopsis and the list of documents on which they intend to rely within a period of one week.

The case is adjourned to 27.04.2017 for final hearing.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER (JUDICIAL)

Vineet  
12.04.2017